

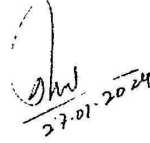
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S. No.	Name	Place of Present Posting	Place of posting
1.	Sh. Vinod Kumar, Orderly EC 10695	Orderly in the Personal Office of the undersigned.	Orderly in the Accounts Branch, North-East District, Karkardooma Courts, Delhi.
2.	Sh. Manjeet Kumar, Orderly EC 76883499	Orderly in the Accounts Branch, North-East District, Karkardooma Courts, Delhi.	Orderly in the Personal Officer of the undersigned.

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.


27.01.2024

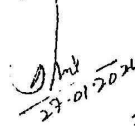
(Virender Kumar Bansal)
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 782-789 /P&T/Admn./NE/KKD/2024

Dated 27 JAN 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/
LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


27.01.2024

Principal District & Sessions Judge
NE District, KKD Courts, Delhi

